by Government on the recommendations contained in their 50th Report (Tenth Lok Sabha) on Power finance Corporation Limited.

RE: DEMAND FOR LIST OF PERMIT HOLDER OF BLUE LINE BUSES IN DELHI.

SHRI R. MARGABANDU (Tamil Nadu): Madam, I would like to raise an important issue... *(interruptions)...*

SHRI JOHN F FERNANDES (Goa): Madam, last week we raised the issue about the Blue Liner ...*(Interruptions)...*

THE DEPUTY CHAIRMAN: I have identified him.

SHRI JOHN F. FERNANDES: Madam, last week we raised about murders done by the Blue Liner on the streets of Delhi. During the debate I had mentioned that most of the permits are cornered by corrupt Government officials including the police and R.T.A. Based on this allegation, many press people approached the R.T.O. Department for a copy of the list of permit-holders. The R.T.A. is denying "them the information and they are telling the press people, 'You collect the information from the M.P. who made the allegation.' I think it is not proper. I think it is a matter of breach of privilege of the House. I would request the government to lay the list of permit-holders of the Blue Liner on the Table of the House because we do not have the time to put a question and get the information.

THE DEPUTY CHAIRMAN: We had raised this issue of Blue Liner and the Blue Liner went on strike for two days ...*(Interruptions)...* Just one minute. So, if you want certain documents, which is the right of a Member to ask for from whoever may be the authority,' unless, those documents are of a secret nature...

SHRI JOHN F. FgRNANDES: Madam, they are public documents.

THE DEPUTY CHAIRMAN: If it is a public document, then no official should deny that ...*(Interruptions)...*

SHRI JOHN. F. FERNANDES: Madam, this should be made available to the press.

THE DEPUTY CHAIRMAN: I am not concerned about the press. I am concerned about my MPs. That is my job. If an M.P. wants any document which is necessary for his functioning and if it is not a secret documents, it should not be denied. The list of persons who have the permits is not a secret document. It is a document which should be given ...*(Interruptions)...* If he docs not, then you raise a privilege.

RE: DEMAND FOR BRINGING FORWARD BILL FOR CREATION OF UTTARAKHAND IN UTTAR PRADESH

SHRI R. MARGABANDU (Tamil Nadu): Madam, I would like to raise, an important issue ...*(Interruptions),..*

THE DEPUTY CHAIRMAN: I have Mr. Surjewala ...*(Interruptions)...* What is your problem? ...*(Interruptions)...*

प्रो॰ विजय कुमार मल्होत्रा (दिल्ली): ...(व्यवधान)... प्राईम मिनिस्टर ने यह बात कही थी कि उत्तरखंड को बनाया जाएगा। अब उत्तराखंड को रोका जा रहा है। ...(व्यवधान)... सवाल यह नहीं है, सवाल गवर्नमेंट के कमिटमेंट का है। ...(व्यवधान)... गवर्नमेंट ने अपना बयान लोक सभा में दे दिया कि हम नहीं बना सकते कि जब तक यू॰पी॰ गवर्नमेंट इसको तय नहीं करे ...(व्यवधान)...

PROF. VIJAY KUMAR MALHOTRA: The Government is not fulfilling its commitment. *(Interruptions)*

श्री विष्णु कान्त शास्त्री (उत्तर प्रदेश): जब कल्याण सिंह मुख्य मंत्री थे तो इस पर सर्वसम्मति थी, जब माननीय मुलायम सिंह मुख्य मंत्री थे, तो इस पर सर्वसम्मति थी... अब ये बहाना बना रहे हैं। बहाना बना कर कैसे काम चलेगा? ...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: मैडम, मुझे बोलने दीजिए।

उपसभापति: आपकी बारी 13 नंबर पर है।

श्री राजनाथ सिंह (उत्तर प्रदेश): मैडम, यदि आपकी अनुमति हो तो मैं इसको पहले ले लूं?

उपसभापति: नहीं, मेरी अनुमति कैसे होगी? अनुमति तो उन लोगों की होनी चाहिए जो 12 नंबर तक बोलने वाले हैं। ...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: मैडम, यह सवाल कोई ज़ीरो ऑवर का नहीं है। यह सवाल 'गवर्नमेंट के कमिटमेंट का है। यह सवाल गवर्नमेंट के कमिटमेंट का सवाल है। ...(व्यवधान)...

श्री विष्णु कान्त शास्त्री: मैडम, प्रधान मंत्री ने घोषणा की थी। ...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: पंद्रह अगस्त को घोषणा की थी।

श्री विष्णु कान्त शास्त्री: और अब वे कह रहे हैं कि राज्यपाल कहेंगे तब होगा। ...(व्यवधान)... न नौ मन तेल होगा न राधा नाचेगी। ...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: गवर्नमेंट नहीं बनाएंगे तो क्या उत्तराखंड नहीं बनेगा? ...(व्यवधान)...

श्री विष्णु कान्त शास्त्री: न नौ मन तेल होगा और न राधा नाचेगी ...(व्यवधान)...

SHRI O. RAJAGOPAL (Madhya Pradesh): If they do not want to bring forward the Bill, let them say that. *(Interruptions)*

श्री सतीश अग्रवाल (राजस्थान): दो बार विधान सभा में प्रस्ताव पास हो गया। ...(व्यवधान)... दो बार प्रस्ताव पास हो गया। ...(व्यवधान)...

श्री विष्णु कान्त शास्त्री: मैडम, दो-दो बार सर्वसम्मति से प्रस्ताव पास हो गए विधान सभा में। ...(व्यवधान)... प्रधान मंत्री के वक्तव्य का कोई मूल्य नहीं है? प्रधान मंत्री जो घोषणा करते हैं उसकी कोई कीमत नहीं है? ...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: प्राइम मिनिस्टर कमिटमेंट करने से पहले सोचते क्यों नहीं हैं? ...(व्यवधान)...

SYED SIBTEY RAZI (Uttar Pradesh): Madam, I join my friends from the RIP. Actually, die announcement was made by the hon. Prune Minister on 15th August from the Red Fort. It would be in the fitness of things that the Home Minister himself should clarify the position. We should know whether the Ut-tarakhand Bill is coming up or not. The people of UP are concerned about it. *(Interruptions)* The Home Minister has made a statement in the other House. This House should also be taken into confidence as to what the position is. There are only two days left in this Session. We should be informed as to what the Government is going to do in this regard. *(Interruptions)* There is President's rule in UP now. In between, the formalities should be completed. *(Interruptions)* This is a major issue, Madam. The Government should respond to it. *(Interruptions)*

श्री त्रिलोकी नाथ चतुर्वेदी (उत्तर प्रदेश): वहां के रहने वालों ने अपने खून से चिट्ठियां भेजी थीं सभी सदस्यों को और उस समय भी सभी सदस्यों ने यह मांग की थी...(व्यवधान)... इसके बाद दो बार असेंबली ने इस प्रस्ताव को पास कर दिया। ...(व्यवधान)...

श्री जनार्दन यादव (बिहार): दो विधान सभाओं ने पास कर दिया है उत्तराखंड के मामले को ...(व्यवधान)... प्रधान मंत्री ने घोषणा भी की है लेकिन...(व्यवधान)...

SHRI O. RAJAGOPAL: Madam, it is nothing less than a Constitutional fraud. *(Interruptions)*

उपसभापति: क्या मैं कुछ कह सकती हूं? ...(व्यवधान)...

श्री त्रिलोकी नाथ चतुर्वेदी: जो केबिनेट में मंत्री रह चुके हैं कम से कम वे तो इसके बारे में कुछ बता सकते हैं?...(व्यवधान)...

प्रो॰ विजय कुमार मल्होत्रा: कोई मिनिस्टर बताए कि उत्तरांखड में क्या होने वाला है? मिनिस्टर यहां आते क्यों नहीं हैं...(व्यवधान)...

श्री त्रिलोकी नाथ चतुर्वेदी: उनकी पार्टी ने भी यह प्रस्ताव पास किया है।...(व्यवधान)...

श्री राजनाथ सिंह: मैडम, कल गृह मंत्री ने लोक सभा में यह दलील दी थी कि बिना लेजिस्लेचर का अनू लिए कोई बिल पार्लियामेंट में नहीं लाया जा सकता।

यह जो दलील गृह मंत्री के द्वारा दी गई है लोक सभा में, वह गलत है। उस संबंध में मैं संविधान का उल्लेख करना चाहता हूं।...**(व्यवधान)**...

SYED SIBTFY RAZI: Madam, we have nothing to do with the other House. We. should be informed as to what exactly is the position. We are not going into the question of what the hon. Home Minister said in the other House. We are not on that. We only want that this House should also be taken into confidence. We should be told about it. We should know whether the Government is going to bring forward this Bill or not. What are the difficulties? If they have any difficulties, let them tell us. *(Interruptions)* This House should not be taken lightly. If something has been said in the other House, we should also be informed about it. *(Interruptions)* The Government should respond. We are agitated about it. This is a very important matter, Madam. *(Interruptions)*

श्री विष्णु कान्त शास्त्री: यह क्या बात है? ...**(व्यवधान)**...

श्री त्रिलोकी नाथ चतुर्वेदी: हमें विश्वास में नहीं लिया गया है।...**(व्यवधान)**...उनको बताना चाहिए कि वे क्या करने वाले हैं?...**(व्यवधान)**...ऐसी क्या दिक्कत आ गई थी? कौन सी संवैधानिक कठिनाई आ गई थी?...**(व्यवधान)**...

प्रो० विजय कुमार मल्होत्रा: कोई कठिनाई नहीं है। उनकी नीयत खराब है। उनकी नीयत नहीं है उत्तराखंड बनाने की।...**(व्यवधान)**...ये अपने वायदे से मुकर रहे हैं।...**(व्यवधान)**...

उपसभापति: आप बैठिए...आप अगर बैठेंगे तो मैं कुछ बोल सकती हूं।...**(व्यवधान)**...

प्रो० विजय कुमार मल्होत्रा: प्राइम मिनिस्टर को रीएक्ट करना चाहिए।...**(व्यवधान)**...

उपसभापति: वे अपनी बात कह रहे हैं, आप अपनी बात कह रहे हैं।...**(व्यवधान)**...आप तो बैठ जाइए।...**(व्यवधान)**...

सैयद सिब्ते रज़ी: सरकार कुछ तो कहे।

श्री त्रिलोकी नाथ चतुर्वेदी: मैडम, प्रधान मंत्री...**(व्यवधान)**...

उपसभापति: आप बैठिए।...**(व्यवधान)**...अगर आप शांति से बैठेंगे तो इस पर कुछ आगे कार्यवाही होगी।

प्रो० विजय कुमार मल्होत्रा: मैडम, क्या कार्यवाही होगी? बताइए, क्या कार्यवाही होगी?...**(व्यवधान)**...

श्री महेश्वर सिंह (हिमाचल प्रदेश): इस सवाल पर सरकार कोई एनाउंससेंट नहीं कर सकती है। ...**(व्यवधान)**...

उपसभापति: आप बैठिए।... आप लोग बैठेंगे तो मैं कुछ कहूंगी।...**(व्यवधान)**... आप लोग बैठें, तो मैं कुछ कहूं।...**(व्यवधान)**...

श्री त्रिलोकी नाथ चतुर्वेदी: मैडम, प्रधान मंत्री अपने वायदे को पूरा क्यों नहीं कर रहे हैं? ...**(व्यवधान)**...

उपसभापति: आप ज़रा बैठेंगे?...**(व्यवधान)**...अच्छा आप बैठिए।...आप भी बैठिए।...**(व्यवधान)**...

SHRI DIPANKAR MUKHERJEE (West Bengal): Madam, we have our Zero Hour submissions. *(Interruptions)*

SHRI JIBON ROY (West Bengal): We want to raise the issue concerning the problems of jute workers. *(Interruptions)*

THE DEPUTY CHAIRMAN: All right, please. If you are going to take up all the issues at the same time, we cannot decide anything. Now, this matter of Uttarakhand and many other legislations were taken up just a few days back in this House and the Government was informed that if the Members say that some statement was made in the other House, the same position should be made clear to this House also. Mr. Gujral is here. We will ask him to convey to the Government that whatever statement is made in

†Transliteration in Arabic Script

(he Lok Sabha in this respect, clarifying the Government's position in this matter, this House should also be taken into confidence.

प्रो॰ विजय कुमार मल्होत्रा: मैडम, स्टेटमेंट तो...

उपसभापति: अभी यह तो होने दीजिए।

श्री सुंदर सिंह भंडारी (राजस्थान): यह आज ही हो जाना चाहिए। फिर दो ही दिन बचे हैं।... **(व्यवधान)...**

श्री नरेन्द्र मोहन (उत्तर प्रदेश): कलकत्ता में जाकर अपना बयान दिया। ...**(व्यवधान)...**

उपसभापति: अभी आपने कहा। वह खड़े हैं। आप चुप होंगे तभी वह बोलेंगे। वह बोल रहे हैं। बोलिए गुजराल जी।

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) Madam, I have taken note of your instructions. The needful will be done.

THE DEPUTY CHAIRMAN: Okay? Now we go ahead with the Zero Hour submissions. Mr. Ajit P.K. Jogi.... He is absent.

SHRI R. MARGABANDU: Madam, i rise to make one point.

THE DEPUTY CHAIRMAN: No, nothing.. ..*(Interruptions)*.. .Mr. Margabandu, no. Your name is Margabandu. So you are bound by that name! So please sit down and let me go according to the normal procedure. **आप अपने मार्ग से बाहर मत निकलो।** Don't go out of the decided way! Then we can finish the business. Help me! Yes, Shrimati Bharati Ray.

RE. NEGLECT OF EXCAVATIONS AT HARAPPAN SITES

PROF. (SHRIMATI) BHARATI RAY (West Bengal): Madam, I rise to draw the attention of this august House to the utter neglect of historically significant excavations at Harappan sites.

As we all know, Madam, this spectacular civilization flourished over an extensive area covering, from the west, the Baluchistant hills and Makaran coast, to_ the east to Punjab and down west to northern Rajasthan and Gujarat. Madam, I was shocked to read a news item published by *The Hindustan Times* of 9th December, that at one site, Bhorgarh, in outer Delhi, the mound has been partly destroyed by ploughs, and at another place in Mandoli, part of the area is used for public toilets and part for a modern graveyard. In a third area, at Bhojpur, the mound is lying open and the trenches are filled with rainwater every monsoon.

Madam, these excavations are extremely significant because they have traced four successive cultural periods: The uppermost layer traces the mediaeval period, the second layer is connected with the Kushan era, the third with Indo-Arynas, and the last layer has found evidences of links with Harappan culture. As we all know, Madam, some western scholars, that is, orientalists, and some Indian shcolars, while constructing the ancient period of Indian history, focussed on the Orion age, the Vedic age. Some stressed the non-utilitarian aspect of the cultural history of India and some were concerned with the annals of dynasties and empires. But the corpus of evidence furnished by the Harappan culture indicates a new way of looking at our history.

Every civilization has its own virtues, but we can be truly proud of a civilization, a spectacular civilization—urban and sophisticated—that flourished in India in the third millennium B.C., long before the Aryans even set foot in this country. This needs further exploration. Its links with the Indo-Orion culture, so different from it and so late and far behind it, has I not yet been established.

We talk of heritage and history but we allow crucial evidences for constructing our past to be destroyed. I strongly urge upon the Government to preserve, develop, protect and explore the historically significant excavations at Harappan sites.

Thank you. *i*